THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the __April, 2017

EXTENSION NOTICE FOR N.I.Q

No. HCM II/73/2015/Comp/ : In continuation to the notice N.I.Q no. HCM II/73/2015/Comp/1162 dated 31st March, 2017 relating to "supply and installation of finger print/Card based Biometrics Attendance System" vide NIQ No. HCM II/73/2015/Comp/753 dated 9th March 2017, the date of receipt and opening of the quotation is hereby extended to 27th April 2017 at 1:00 PM and opening of quotations will be on the same day i.e. 27th April 2017 at 1:30 PM.

Memo No. HCM II/73/2015/Comp 14060 Dated Shillong the 21 April, 2017 Copy to:

- Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- 2. The System Analyst for uploading in the Official website
- 3. Office Notice board
- 4. Account Section
- 5. Office file.

REGISTRAR GENERAL